

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s).31008/2025

[Arising out of impugned final judgment and order dated 19-08-2025 in WP(C) No.32952/2024 passed by the High Court of Kerala at Ernakulam]

KERALA POLICE OFFICERS ASSOCIATION

Petitioner(s)

VERSUS

STATE OF KERALA & ORS.

Respondent(s)

FOR ADMISSION

Date : 10-11-2025 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SURYA KANT
HON'BLE MR. JUSTICE JOYMALYA BAGCHI

For Petitioner(s) Mr. R. Basant, Sr. Adv.
Mr. Amith Krishnan H, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

1. Heard learned Senior Counsel for the petitioner.
2. Issue notice, returnable on 12.01.2026.
3. Dasti, in addition, is permitted.

(SATISH KUMAR YADAV)
ADDITIONAL REGISTRAR

(PREETHI T.C.)
ASSISTANT REGISTRAR